

IN CONTINUATION TO NOTICE dated 10/09/2021

1. It has been resolved by the Monitoring and Mentoring Committee that the existing Learned Counsels who were earlier being appointed by this Authority to conduct a particular matter shall continue to function as Learned Panel Advocate for DLSA, Purulia in such regard till the conclusion of such matter or unless the matter is being withdrawn by the Committee under unforeseen circumstances.

2. It has further been resolved by the Monitoring and Mentoring Committee that in consideration of the earlier meeting dated 08/04/2021 there is a subsequent increase in the volume of matters wherein Legal Aid is being sought for along with other allied matters where presence of Learned Panel Lawyers are expedient and thus the panel needs to be increased from thirty (30) to thirty seven (37) wherein five (5) Learned Counsels will be from Purulia Sadar and two (02) from the Sub-Division of Raghunathpur. That the subsequent names of Learned Advocates are to be selected from the select list published on 10/09/2021 according to the merit list. **Accordingly the List of Learned Panel Advocates are being increased from thirty (30) to thirty seven (37) wherein five (5) Learned Counsels will be from Purulia Sadar and two (02) from the Sub-Division of Raghunathpur.** It has also been resolved by the Committee that respective Learned Counsels being appointed will function from their respective places of practice or otherwise which shall be decided by the Committee at any subsequent stage under any unforeseen circumstances.

2. It has also been resolved by the Monitoring and Mentoring Committee that in the situation where there is a further increase in the volume of matters wherein legal Aid is being sought for alongwith other allied matters; the Panel of **Learned Advocates may be increased by the Monitoring and Mentoring Committee and the subsequent names of Learned Advocates will be selected from the select list published on 10/09/2021 according to merit list as and when required.** It is further resolved by the Committee that the respective Learned Counsels be appointed from their respective places of practice either in Purulia Sadar or the Sub-Division of Raghunathpur as the case may be.

**Further List of Candidates to be empanelled as Learned Panel Advocates for DLSA, Purulia and SDLSC, Raghunathpur
IN TERMS OF MONITORING AND MENTORING COMMITTEE RESOLUTION DATED 15/09/2021**

SL. NO	APLICANT NAMES	MOB. NO	Sri Mahitosh Dutta	Sri Argha Banerjee	Sri Gairik Roy	AVG	Place	RANK
8	DHARANI CHAKRABORTY	7602588363	8	9	8	8.33	RNPUR	31
21	SODIP BANERJEE	9126389557	8	8	9	8.33	RNPUR	32
77	CHHANDA CHATTERJEE(MUKHERJEE)	9832133229	9	7	8	8.00	PURULIA	34
83	PIU ROY CHOUDHURY	9475133591	8	7	8	7.67	PURULIA	36
16	AVIJIT PAUL	9064369657	8	7	8	7.67	PURULIA	37
43	MANAB MUKHERJEE	9434324463	7	7	7	7.00	PURULIA	38
14	ASIT BANDYOPADHYAY	8345996973	6	7	7	6.67	PURULIA	39